

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/8532/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury
District & Sessions Judge,
Bajali.

Dated Guwahati, the ¹²12 October, 2023.

Sub:- **Earned Leave.**

Ref:- Your letter No. DJ/BAJ/2023/3001, dtd. 10.10.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **six days of Earned Leave from 30.10.2023 to 04.11.2023, along with station leave permission, till 05.11.2023** (prefixing 14.10.2023 to 29.10.2023 and suffixing 05.11.2023). Further, you are asked, to hand over charge to the Chief Judicial Magistrate cum Civil Judge & Assistant Sessions Judge, Bajali, and in her absence, to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/8533-8535/A, dated, 12-10-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
2. The Chief Judicial Magistrate cum Civil Judge & Assistant Sessions Judge, Bajali.
- ✓ 3. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)